

NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH
COURT HALL NO:II
(Video Conference)

CORAM: HON'BLE MADAN BHALCHANDRA GOSAVI – MEMBER JUDICIAL
HON'BLE DR.BINOD KUMAR SINHA-MEMBER TECHNICAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
HYDERABAD BENCH, HELD ON 28.01.2021 AT 12:30 PM THROUGH VIDEO CONFERENCE

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| TRANSFER PETITION NO. | |
| COMPANY PETITION/APPLICATION NO. | CP(IB) No.36/7 /HDB/2020 |
| NAME OF THE COMPANY | Maruti Rich Ventures Pvt Ltd |
| NAME OF THE PETITIONER(S) | Gurucharan Singh Bagga |
| NAME OF THE RESPONDENT(S) | Maruti Rich Ventures Pvt Ltd |
| UNDER SECTION | 7 of IBC |

Counsel for Petitioner(s):

| Name of the Counsel(s) | Designation | E-mail & Telephone No. | Signature |
|------------------------|-------------|------------------------|-----------|
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Counsel for Respondent(s):

| Name of the Counsel(s) | Designation | E-mail & Telephone No. | Signature |
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ORDER

Learned counsel for the Financial Creditor appeared.
Learned counsel for the Corporate Debtor appeared.
Matter stands adjourned for further consideration to 26.02.2021.


MEMBER TECHNICAL


MEMBER JUDICIAL